

Immediate

F. No. 01/94/180/778/AM10/PC-4/(EFGC(PRC)/
Government of India
Ministry of Commerce & Industry
Office of the Directorate General of Foreign Trade
(EFGC PRC Div)

Dated: 21st April , 2010

CORRIGENDUM

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Subject: **Minutes of the PRC Meeting No. 05/AM10 held
on 23.10.2009 under the Chairmanship of the
D.G.F.T. (Case 68).**

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In partial modification to the recommendations made by PRC in its meeting no. 05/AM10 dated 23.10.2009 held under the chairmanship of Director General of Foreign Trade, the following correction may be made in respect of item at Sl. No. 68 pertaining to M/s. Maharashtra Seamless Ltd., New Delhi to read as under:

“The Advance Authorization No. 0510184131 dt. 9.6.2006 mentioned in the minutes is corrected to read as No. 0510185656 dated 03.07.2006 .”

(P.C. KOTIA)
Dy. Director General of Foreign Trade

To
All concerned.

